

Closure of Bharat Petroleum Corporation Refinery

460. SHRI M.V. CHANDRA-
SEKHARA MURTHY
SHRI GHULAM RASOOL
KOCHAK :
SHRI MAGANBHAI BAROT:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have formulated a contingency plan to meet the shortfall in petroleum products created by the closure of Bharat Petroleum Corporation refinery at Bombay ;

(b) if so, whether BPCL refinery which was one of the biggest in the country has been lying shut down for so many days during the month of January, 1982 ;

(c) the main reasons for closure of the refinery; and

(d) how long the refinery remained closed and the total loss suffered ?

THE MINISTER OF THE STATE FOR PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) to (d). The refinery of Bharat Petroleum Corporation at Bombay had to be shut down on 15-1-1982 following the decision of the workers, including security and fire staff to cease work. However, the main crude Distillation Unit of the Refinery has since been re-commissioned on 27-1-1982 and is being operated by the officers of the company with assistance of personnel from other Government Organisations and the Municipal Corporation. The Refinery is since then operating at a throughout level of about 70% capacity. At this stage, it would be difficult to quantify the consequent losses.

12 hrs.

RE MOTIONS FOR ADJOURNMENT, ETC.

PROF. MADHU DANDAVATE (Rajapur) : The question of minority governments in Kerala is... (*Interruptions*) Adjournment motions were given.

MR. SPEAKER : Adjournment motion have not been admitted.

PROF. MADHU DANDAVATE : I have tabled an adjournment motion. (*Interruptions*)

MR. SPEAKER : Adjournment motions are not allowed.

SHRI GEORGE FERNANDES (Muzaffarpur) : What about our adjournment motion ? (*Interruptions*)

MR. SPEAKER : No, no.

SHRI GEORGE FERNANDES : You should have considered our adjournment motion. You have summarily rejected them.

MR. SPEAKER : You can discuss everything. आप प्रॉजिडेंटस एड्रेस पर बहस में सब कुछ डिस्कस कर सकते हैं ।

SHRI GEORGE FERNANDES : This is not a matter for the President's Address.

MR. SPEAKER : According to the rules, I cannot.

PROF. MADHU DANDAVATE : I want to point out... (*Interruptions*)

MR. SPEAKER : Why are you all speaking at the same time ? आप सब एक-साथ क्यों बोल रहे हैं ? आप एक एक कर के बोलिए । मैं सुन नेता हूँ ।

PROF. MADHU DANDAVATE:
We want to point out to you, that not only minority governments have been imposed, but....(Interruptions)

MR. SPEAKER : आप डिसकस कर लें ।

It is not a question for adjournment motion.

PROF. MADHU DANDAVATE:
Your ruling is ready before even our submissions?

MR. SPEAKER : No question of submissions.

PROF. MADHU DANDAVATE:
I want to tell you something relating to the Speaker there. That is why I am referring to it. Not only minority governments have been imposed in Kerala and Assam, it is the Speaker who is ruling there. It is not the Government that is ruling.

अध्यक्ष महोदय : कभी तो स्पीकर को भी रूल करने दें ।

PROF. MADHU DANDAVATE :
When the Budget comes there are one hundred amendments in the Kerala Assembly and the Speaker will have to give his vote hundred times!

MR. SPEAKER : Constitutional authority is with the Governor, with the Legislature. It is meeting there. They can decide it.

श्री अटल बिहारी वाजपेयी (नई दिल्ली):
आसाम में क्या हो रहा है? आसाम में लेजिस्लेचर मीट नहीं कर रही है। वहां पर मिनारिटी गवर्नमेंट बना दी गई है।

अध्यक्ष महोदय : आप इसको डिसकस करें ।

श्री अटल बिहारी वाजपेयी : कैसे डिसकस करें ?

अध्यक्ष महोदय : आप प्रेजिडेंट्स एड्रेस पर डिसकशन में इसको रेफर कर सकते हैं। जितना मर्जी डिसकस कीजिए। You can discuss everything then.

(Interruptions)

MR. SPEAKER : I have seen it.

(Interruptions)

MR. SPEAKER : Whatever we want, we can discuss according to rules. It is open to you.

श्री अटल बिहारी वाजपेयी : केरल में स्पीकर के वोट से सरकार चल रही है। आसाम में सरकार असेम्बली का सामना करने को तैयार नहीं है।

अध्यक्ष महोदय : आपको पूरा अस्तित्वार है। आप इसको पूरी तरह डिसकस कीजिए।

श्री अटल बिहारी वाजपेयी : आप मौका दीजिए।

अध्यक्ष महोदय : अभी प्रेजिडेंट एड्रेस पर डिसकशन हो रहा है। उसमें आप यह भी डिसकस कर सकते हैं। आपको किसने रोका है ?

MR. GEORGE FERNANDES :
There are constitutional issues involved. We would like to have full-fledged discussion on this.
(Interruptions)

SHRI E. BALANANDAN (Mukundapuram) : You can understand. The legislative majority is not there. The Speaker will have to vote hundred times in the Legislature.

MR. GEORGE FERNANDES : Will you please let us discuss this ?

अध्यक्ष महोदय : प्रोजिडेंट्स एड्रेस पर चार दिन तक डिस्कशन होगा। उसमें जितना मर्जी डिस्कस कीजिए। पूरा डिस्कशन कीजिए।

SHRI GEORGE FERNANDES : We want to deal with these constitutional issues, the way the Government is propped up in Kerala the way the whole administration is run in Assam, they are all basic Constitutional issues involved in this. (Interruptions)

I am only saying one thing.

MR. SPEAKER : No, no, no.

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, मेरा कहना है कि प्रोजिडेंट्स एड्रेस पर बहस में तो सब बातें कहीं जायेंगी। लेकिन सरकार उनका जवाब देने के लिए बाउण्ड नहीं है। आप इसको एडजर्नमेंट मोशन या दूसरी मोशन के रूप में क्यों नहीं लेते हैं ?

अध्यक्ष महोदय : आप अपनी धारणाएं और अपनी विचारधारा उस डिस्कशन में रेंज कर सकते हैं।

श्री राम विलास पासवान : लेकिन गवर्नमेंट तो बाउण्ड नहीं है जवाब देने के लिए।

अध्यक्ष महोदय : गवर्नमेंट जवाब देगी। आप बहस करेंगे और गवर्नमेंट जवाब नहीं देगी, तो क्या फायदा होगा ? अगर जवाब नहीं दिया जाएगा, तब देखेंगे।

श्री राम विलास पासवान : हमने एजर्नमेंट मोशन और दूसरे मोशन्ज दिए हैं। आप उन्हें क्यों नहीं लेते हैं ? आप उन्हें मन्जूर कीजिए।

अध्यक्ष महोदय : आप रूल पढ़िए। रूलज के मुताबिक यह नहीं हो सकता।

श्री राम विलास पासवान : हमने रूलज के मुताबिक नोटिस दिया है।

अध्यक्ष महोदय : आप प्रोजिडेंट्स एड्रेस पर बहस में कहिए।

SHRI RATANSINH RAJDA (Bombay South) : Mr. Speaker Sir, before you call upon the Railway Minister to present his Budget, (Interruptions)

MR. SPEAKER : Yes, Mr. Rajda ?

SHRI RATANSINH RAJDA : Before you call the Railway Minister to present his Budget, I would like to draw his attention to the front page news in the *Hindustan Times* that there is no need for like in fares and freight and... (Interruptions)

अध्यक्ष महोदय : यह किसी का कन्जेक्चर होगा। How can we surmise ? श्री वाजपेयी ने दिया है, जार्ज साहब ने दिया है। सबने दिया है।

SHRI GEORGE FERNANDES : I have given a formal notice. (Interruptions)

MR. SPEAKER : I am not a clairvoyant.

SHRI GEORGE FERNANDES : The sanctity of the budget has been denigrated by this Government during the last two years. We are not going to allow this.

MR. SPEAKER : How do we know ? Every time the papers do it.

SHRI ATAL BIHARI VAJ-PAYEE : Not every time.

SHRI GEORGE FERNANDES : There are reports that you had come with a whopping increase and the Prime Minister intervened. (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE: You go through the press reports. They have quoted certain figures. It is not surmise. There has been a leakage of the budget.

अध्यक्ष महोदय : बजट आने पर ही तो पता लगेगा कि लीकेज है भी कि नहीं।

श्री अटल बिहारी वाजपेयी : पता लग जायेगा तो आपको एन्क्वायरी करनी पड़ेगी।

MR. SPEAKER : I will show you the rules. I will show you the regulations. I will show you the cases of privilege also.

SHRI GEORGE FERNANDES : We had raised the question last year also. This is not the first time.

श्री अटल बिहारी वाजपेयी : मुश्किल यह है कि बजट ऐसे लोगों के.....
(व्यवधान) ...

MR. SPEAKER : Here it is all before me. I have gone through all those things. Because you had brought it to our notice, I had studied it thoroughly. Let him say and then we will find out.

श्री अटल बिहारी वाजपेयी : हाँ, तो आप हमारा मोशन पेंडिंग रखिए। बजट आने के बाद देखेंगे।

अध्यक्ष महोदय : मैं आप से फिर डिस्कशन करूंगा।

(*Interruptions*)

MR. SPEAKER : आप डिस्कशन करिए प्रेज़ीडेंट के ऐड्रेस पर।

President's Address is there. You can come out with all these points.

(*Interruptions*)

SHRI HARIKESH BAHADUR (Gorakhpur) : Do you propose to become a party to this....

MR. SPEAKER : For what ?

SHRI HARIKESH BAHADUR : This Government is also facing similar type of crisis as the Government of Kerala is facing? (*Interruptions*)

अध्यक्ष महोदय : तो आप करिए न डिस्कशन। आप करिए।

SHRI HARIKESH BAHADUR : It is constitutional crisis. (*Interruptions*).

Tomorrow this type of situation may arise here also.

(*Interruptions*)

MR. SPEAKER : आप करिए तभी बात बनेगी। Mr. Sethi.

12-09 hrs.

RAILWAY BUDGET, 1982-83

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI) : Mr. Speaker, Sir, I rise to present the Revised Estimates for 1981-82 and the Budget Estimated for 1982-83 of the Railways.